

**THE NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, CHANDIGARH BENCH, CHANDIGARH**

**Item 3**

**CP (IB) No. 219/Chd/Pb/2023**

**Under Section 94, IBC 2016**

**In the matter of:-**

Rahuljit Singh Sidhu

...Petitioner/ Personal Guarantor

**Present:** Mr. Varun Garg, Advocate for the petitioner.

It is stated by learned counsel for the petitioner/ personal guarantor that the applicant has received notice under SARFAESI Act. In view of the order passed by Hon'ble Principal Bench in the matter of *Rachet Laboratories Limited* in CP(IB) No. 431(PB)/ 2023 dated 23.08.2023 of learned counsel for the petitioner is directed to file short note on the point of maintainability of the present petition within two weeks. List the matter on 25.09.2023.

-sd-

**(Subrata Kumar Dash)  
Member (Technical)**

September 04, 2023  
SM

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**(Harnam Singh Thakur)  
Member (Judicial)**